

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL REVISION No.238 of 2023**

Arising Out of PS. Case No.-31 Year-2023 Thana- KARAHGAR District- Rohtas

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SUNDESHWAR KUMAR DAS

... .. Petitioner/s

Versus

THE STATE OF BIHAR

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Satish Kumar Singh

For the Respondent/s : Mr. Sadanand Paswan

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**CORAM: HONOURABLE MR. JUSTICE BIBEK CHAUDHURI  
ORAL ORDER**

3      01-05-2025                      The learned counsel for the petitioner is directed to  
remove the defect(s), as pointed out by the Registry, within a  
period of two weeks.

List this case accordingly.

**(Bibek Chaudhuri, J)**

skm/-

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